

ITEM NO. 56

COURT NO.5

SECTION IVB

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).5103/2004

STATE OF HARYANA & ORS.

Petitioner(s)

VERSUS

ARJUN DEV & ORS.

Respondent(s)

(With office report on default)

Date: 18/01/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI
(IN CHAMBER)

For Petitioner(s) Mr. Manjet Singh, AAG
Mr. Kamal Mohan Gupta, Adv.

For Respondent(s) Mr. Balbir Singh Gupta, Adv.

UPON hearing counsel the Court made the following
O R D E R

Counsel for the petitioners is directed
to comply with the office order within two days.

(Sonia)
Sr.P.A

(P.S.N. Murthy)
Court Master